

Prl. District and Sessions Judge
SRI. GADIGEPPA SANNABASAPPA SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 02-07-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------------------|---|-------------------------|---|--------------------|
| 11.00 AM to 02.00PM | | | | |
| 1 | SPL.C 99/2020 (APPEARANCE OF ACCUSED) | | Koratagere police station Vs Mokdum shareef | P.P. |
| 2 | CrI.Misc. 653/2020 (HEARING) | | Gavirangaiah Vs Excise Police station Tiptur | N Basavaraju |
| 3 | CrI.Misc. 659/2020 (BAIL) | | Ajaykumar Gali Vs Sira Police Station | D N K |
| HEARING BAIL APPEAL | | | | |
| 4 | CrI.Misc. 649/2020 (BAIL) | | Anand Vs Gubbi Police station | Jayashankar B S |
| OBJECTIONS | | | | |
| 5 | CrI.Misc. 660/2020 (BAIL) | | R.L.Jagadeesha Vs Tavarekere Police station | Kumaraswamy C S |

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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-----------------------------------|--|-------------------------|---|--------------------------------------|
| <u>11.00 AM to 02.00PM</u> | | | | |
| 1 | R.A. 112/2019 (ARGUMENTS) IA/2/2019 | | Deepu U. Vs Umashankar | B.S.Doreswamy |
| 2 | R.A. 182/2019 (ARGUMENTS) IA/1/2019 IA/2/2019 | | Afsar Ahamed Vs Manjula K.S. | Srinivasa G K SRR |
| 3 | R.A. 195/2019 (ARGUMENTS) IA/1/2019 IA/2/2019 | | Hanumantharayappa Vs B. N. Latha | Manohar B.K. |
| 4 | R.A. 196/2019 (ARGUMENTS) | | K.Basavaraju Vs Radha | Nagabhushan H M L.K. |
| 5 | R.A. 205/2019 (ARGUMENTS) IA/2/2019 | | T.S. Lakshminarayana Vs S.Raghu | Puttanarasa Reddy B N B.N. |

In the Court of I Addl. Dist and Sessions Judge at Tumakuru.

Cause list dated 02-07-2020

Case which will be taken up in Morning Session at 11 A.M.

| Sl. No. | Case no. | Advocate for appellant/ petitioner/ Accused | Advocate for respondent/ P.P. | Stage |
|---------|-------------------|---|----------------------------------|------------|
| 1 | RA 166/11 | EH | KPM | Objections |
| 2 | RA 35/2020 | SD | ANG | Objections |
| 3 | CrI.Mis. 356/2020 | KRN | PP | Arguments |
| 4 | CrI.Mis. 631/2020 | CSK | PP | Arguments |

**Sd/-
(G.S.Deshapande)
I Addl. Dist. Judge, Tumkur.**

In the Court of II Addl.Dist and Sessions Judge at Tumakuru.

Cause list dated 26-06-2020

Case which will be taken up in Afternoon Session at 2.45 P.M.

| Sl. No. | Case no. | Advocate for appellant/ petitioner/ Accused | Advocate for respondent/ P.P. | Stage |
|---------|-------------------|---|-------------------------------|------------|
| 1 | Crl.Mis. 645/2020 | - | Public Prosecutor | Objections |
| 2 | Crl.Mis.638/2020 | - | Public Prosecutor | Orders |
| 3 | Crl.Mis. 633/20 | KBK | Public Prosecutor | Orders |
| 4 | Crl.Mis. 630/2020 | NK | Public Prosecutor | Orders |
| 5 | SC 71/2020 | Public Prosecutor | BSJ | - |
| 6 | Crl.RP 85/19 | KCS | Public Prosecutor | Arguments |
| 7 | Crl.A. 54/19 | BSJ | Public Prosecutor | Arguments |

**Sd/-
(G.S.Deshapande)
I Addl. Dist. Judge, Tumkur.**

In the Court of II Addl.Dist and Sessions Judge at Tumakuru.

Cause list dated 22-06-2020

Case which will be taken up in Afternoon Session at 2.45 P.M.

| Sl. No. | Case no. | Advocate for appellant/ petitioner/ Accused | Advocate for respondent/ P.P. | Stage |
|---------|----------|---|-------------------------------|-------|
| 1 | | | | |
| 2 | | | | |
| 3 | | | | |
| 4 | | | | |
| 5 | | | | |
| 6 | | | | |

Sd/-

(G.S.Deshapande)

C/c II Addl. Dist. Judge, Tumkur.

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 02-07-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|-----------------------------------|--|-------------------------|--|----------------------|
| <u>02.45 PM to 05.45PM</u> | | | | |
| 1 | SC 47/2016 (EVIDENCE) | | Sira Police Vs Vishwanatha | Public Prosecutor |
| 2 | SC 69/2016 (ARGUMENTS) | | Thilak Park Police Vs Mohamad Abubakar | Public Prosecutor |
| 3 | SC 86/2016 (EVIDENCE) | | Tumkur Town Police Vs Ghouse Peer Alias Syed Burahan | Public Prosecutor |
| 4 | CRL.A 70/2018 (ARGUMENTS) | | Shivagangappa Vs Gubbi Police station | M.Mallikarjunaiah |
| 5 | CRL.A 19/2019 (ARGUMENTS) IA/1/2019 IA/2/2019 | | K.Somashankara Vs R.Rangaiah | K.Somashankara |
| 6 | SC 65/2019 (ARGUMENTS) | | Kallambella Police station Vs Rajanna | Public Prosecutor |
| 7 | CrI.Misc. 645/2020 (FOR OBJECTION) | | Narasimharaju N. @ Urra Vs Thilak park police station | J.K.Anil |

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 02-07-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|---|--|----------------------|
| Cases listed below are adjourned due to Covid 19 | | | | |
| 1 | Civil Misc. 418/2018 (ARGUMENTS) | 04-09-2020 (02.45 PM to 05.45PM) | Narayanappa Vs Power Grid Corporaton of India Limited | M.Sudeendra kumar |
| 2 | Civil Misc. 419/2018 (ARGUMENTS) | 04-09-2020 (02.45 PM to 05.45PM) | Rangaswamaiah Vs Power Grid Corporation of India Limited | M.Sudeendra Kumar |
| 3 | Civil Misc. 236/2018 (FOR OBJECTION) | 15-09-2020 (02.45 PM to 05.45PM) | M.B. Siddaramaiah Vs Executive Engineer (Elec) KPTCL, Tumkur | Dakshinamurthy M |
| 4 | Civil Misc. 392/2018 (await notice) | 15-09-2020 (02.45 PM to 05.45PM) | Puttamma Vs Karnataka Power Transmission Corporation Limited | G.N.B.Aradhya |
| 5 | Civil Misc. 183/2018 (FOR ENQUIRY) | 18-09-2020 (02.45 PM to 05.45PM) | Nanjundashetty Vs The Asst. Commissioner and The Land Acquisition Officer | Nagaraju K C |
| 6 | Civil Misc. 184/2018 (FOR ENQUIRY) | 18-09-2020 (02.45 PM to 05.45PM) | Syed Istiaq Ahmed Vs The Asst. Commissioner and The Land Acquisition Officer | Nagaraju K C |
| 7 | Civil Misc. 197/2018 (EVIDENCE) | 18-09-2020 (02.45 PM to 05.45PM) | Kariyanna Vs Karnataka Power Transmission Corporation Limited | GNB Aradhya |
| 8 | Civil Misc. 198/2018 (EVIDENCE) | 18-09-2020 (02.45 PM to 05.45PM) | Smt. Gangamma Vs Karnataka Power Transmission Corporation Limited | GNB Aradhya |
| 9 | Civil Misc. 199/2018 (EVIDENCE) | 18-09-2020 (02.45 PM to 05.45PM) | Gurusiddappa Vs Karnataka Power Transmission Corporation Limited | GNB Aradhya |
| 10 | Civil Misc. 200/2018 (EVIDENCE) | 18-09-2020 (02.45 PM to 05.45PM) | Bheemanna Vs Karnataka Power Transmission Corporation Limited | GNB Aradhya |
| 11 | Civil Misc. 201/2018 (EVIDENCE) | 18-09-2020 (02.45 PM to 05.45PM) | Shivanna Vs Karnataka Power Transmission Corporation Limited | GNB Aradhya |

Prl. District and Sessions Judge
Sri. Deshpande Govindaraj Shankar(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 02-07-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|------------------------------------|---|--|----------------------|
| 12 | Civil Misc. 405/2018 (EVIDENCE) | 25-09-2020 (02.45 PM to 05.45PM) | Muthurayappa Vs Karnataka Power Transmission Corporation Limited (KPTCL) | Rajanna T |
| 13 | Civil Misc. 406/2018 (EVIDENCE) | 25-09-2020 (02.45 PM to 05.45PM) | Yaliyappa Vs Karnataka Power Transmission Corporation Limited (KPTCL) | Rajanna T |
| 14 | Civil Misc. 407/2018 (EVIDENCE) | 25-09-2020 (02.45 PM to 05.45PM) | Puttanagamma Vs Karnataka Power Transmission Corporation Limited (KPTCL) | Rajanna T |
| 15 | Civil Misc. 423/2018 (EVIDENCE) | 25-09-2020 (02.45 PM to 05.45PM) | Shivanna M.S. Vs The Executive Engineer (Elc) | Dakshinamurthy M. |

Cause list

| III Addl. District and Sessions Court, Tumakuru. | | | | |
|---|--------------------|-----------|-------------------------|---------------------------|
| Cause List on 02-07-2020. | | | | |
| Sl.No. | Case No. | Stage | State by/ Petitioner | Accused/Resp ondent by |
| MORNING SESSION | | | | |
| 1 | Spl.C.350/2015 | Judgment | P.P | N.K.N |
| 2 | Spl.C.110/2014 | Arguments | P.P | S.K.M |
| 3 | MVC.150/2018 | Arguments | K.C.V | TPM/JB |
| 4 | MVC.174/2018 | Arguments | N.M | TPM/NVN |
| 5 | MVC.651/2017 | Arguments | C.K | H.K.R |
| 6 | MVC.980/2018 | Arguments | B.T.R | J.B |
| 7 | MVC.28/2018 | Arguments | B.K.L | N.R |
| 8 | MVC.29/2018 | Arguments | B.K.L | N.R |
| 9 | MVC.719/2018 | Arguments | B.N.P | K.C.V |
| 10 | CrI.A.84/2019 | Arguments | HGV | P.P |
| 11 | CrI.A.40/2018 | Arguments | S.N.R | P.P |
| AFTERNOON SESSION | | | | |
| 1 | CrI.Mis.657/2020 | Objection | R.V.D | P.P |
| 2 | CrI.Mis.619/2020 | Objection | E.H | P.P |
| 3 | CrI.Mis.447/2020 | Objection | N.R.L | P.P |
| 4 | CrI.Mis.655/2020 | Objection | P.R.N | P.P |
| 5 | CrI.Mis.642/2020 | Hearing | N.K | P.P |
| 6 | Civil.Mis.370/2012 | Arguments | L.R.P | S.R |
| 7 | Civil.Mis.371/2012 | Arguments | Gangappa | S.R |
| 8 | Civil.Mis.131/2013 | Arguments | S.L | S.R |

Sd/-
III Addl. District Judge
Tumakuru

The following cases will be taken up on board for regular hearing in open court on 02-07-2020 in the court of Addl. District and Sessions Judge-FTSC-I, Tumakuru.

| CAUSE LIST ON 02-07-2020 | | | | | |
|---------------------------------|--------------------|-------------|----------------|-----------------------|----------------------|
| Sl. No. | Case Number | Posted Date | Stage | Name of the Advocate | |
| | | | | State by / Petitioner | Accused / Respondent |
| 1 | Crl.Misc. 639/2020 | 02-07-2020 | Objection | Sri. B.G.S. | L.S.P.P. |
| 2 | Crl.Misc. 643/2020 | 02-07-2020 | Objection | Sri. M.B.C. | L.S.P.P. |
| 3 | Crl.Misc. 654/2020 | 02-07-2020 | Objection | Sri. T.N.G. | L.S.P.P. |
| 4 | Spl.C. 53/2015 | 02-07-2020 | Arguments | L.S.P.P. | Sri. H.S.R. |
| 5 | Spl.C. 322/2016 | 02-07-2020 | Arguments | L.S.P.P. | Sri. G.B. |
| 6 | Spl.C. 246/2019 | 02-07-2020 | Custody Matter | L.S.P.P. | Sri. R.V.D. |
| 7 | Spl.C. 87/2020 | 02-07-2020 | Custody Matter | L.S.P.P. | Sri. K.G.S. |
| 8 | Spl.C. 93/2020 | 02-07-2020 | Custody Matter | L.S.P.P. | - |
| 9 | Crl.Misc. 583/2020 | 02-07-2020 | Orders | Sri. H.S.R. | L.S.P.P. |
| 10 | Crl.Misc. 344/2020 | 02-07-2020 | Orders | Sri. S.N.J. | L.S.P.P. |

sd/-
Addl. District and Sessions Judge, FTSC-I
Tumakuru
Addl. District and Sessions
Judge-FTSC-I, Tumakuru

The following cases will be taken up on board for regular hearing in open court on 02-07-2020 in the court of VI Addl. District and Sessions Judge, Tumakuru.

| CAUSE LIST ON 02-07-2020 | | | | | |
|---------------------------------|----------------|-------------|-------------------|-----------------------|--|
| Sl. No. | Case Number | Posted Date | Stage | Name of the Advocate | |
| | | | | State by / Petitioner | Accused / Respondent |
| 1 | S.C. 125/2018 | 02-07-2020 | 313 Statement | L.P.P. | Sri. G.M. |
| 2 | S.C. 95/2019 | 02-07-2020 | Custody Matter | L.P.P. | Sri. B.S.N. |
| 3 | S.C. 132/2019 | 02-07-2020 | Custody Matter | L.P.P. | Sri. B.R.D. for A-1 Sri. S.G. for A-2 |
| 4 | CrI.A. 37/2019 | 02-07-2020 | Further Arguments | Sri. G.N. | Sri. K.G.S. |
| 5 | CrI.A. 43/2019 | 02-07-2020 | Reply | Sri. P.M. | L.P.P. |
| 6 | CrI.A. 56/2019 | 02-07-2020 | Arguments | Sri. M.S. | L.P.P. |
| 7 | CrI.A. 68/2019 | 02-07-2020 | Arguments | Sri. T.H.M. | Sri. N.R.R. |
| 8 | CrI.A. 77/2019 | 02-07-2020 | Arguments | Sri. V.S. | Sri. A.N.G. |

Sd/-

C/C VI Addl. District and Sessions Judge
Tumakuru
VI Addl. District & Sessions Judge
Tumakuru

**IN THE COURT OF SRI. SUDHINDRANATH S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES
UNDER
PREVENTION OF CORRUPTION ACT)**

Cause List Dated 02-07-2020

Cases which will be taken up in Morning Session at 11 am

| | |
|------------------|-------------------|
| 1) SPL.C284/2015 | Public Prosecutor |
| 2) SPL.C285/2015 | Public Prosecutor |
| 3) SPL.C402/2016 | Public Prosecutor |
| 4) SPL.C56/2020 | Public Prosecutor |
| 5) R.A.98/2017 | S. Ramesh |
| 6) R.A.99/2017 | S. Ramesh |
| 7) R.A.105/2017 | R.V.Doddashanaiah |
| 8) R.A.45/2018 | G.S. Ramasesha |
| 9) R.A.165/2018 | Giriraju H S |
| 10) R.A.133/2019 | Shahajabi M |
| 11) R.A.158/2019 | GSRs |
| 12) R.A.285/2019 | K.MARGUMENTS |
| 13) R.A.286/2019 | B.GN |
| 14) R.A.290/2019 | SMK |
| 15) R.A.31/2020 | Shivakumar B C |

Cases which will be taken up in Afternoon Session at 2:45 pm

| | |
|---------------------|------------------------|
| 1) R.A.36/2020 | Ranganatha S V |
| 2) R.A.39/2020 | Rajanna K C |
| 3) R.A.72/2020 | Prakash R P |
| 4) R.A.82/2020 | Shivananjappa.K |
| 5) R.A.108/2020 | Shivanjappa K |
| 6) R.A.113/2020 | Sharada M |
| 7) R.A.115/2020 | Doddashanaiah R V |
| 8) R.A.116/2020 | Mallikarjunaiah M |
| 9) R.A.146/2020 | Shivakumar.B |
| 10) R.A.155/2020 | Borappa.K |
| 11) R.A.156/2020 | S.V.Ravindranath Tagor |
| 12) R.A.197/2020 | S.V.Ravindranath Tagor |
| 13) M.V.C.1558/2019 | Kumar T H |
| 14) M.V.C.152/2020 | Kariyanna GH |

All other cases posted on 02/07/2020 are adjourned en-bloc to 15/07/2020

VII Addl. Dist. And Sessions Judge,
Tumakuru